

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 14th March, 2024

NO. HC.VII-167(Pt.-VIII)/2014/2392/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1397	30-03-2024 to 31-03-2024 Regular	National Seminar for Presiding Officers of PMLA Courts.	Shri Dipak Thakuria Special Judge, Assam.	9435128831	dipakthakuria@gmail.com
				Shri Aminur Rahman Special Judge, CBI, Assam. Addl. Court No. 3, Guwahati.	9435927470	aaaminurrahmanajs@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/2393-2406/A Dated: 14-03-2024

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.